GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †2614 TO BE ANSWERED ON 17.03.2025

Paralympic Training Centres

†2614. Shri Satpal Brahamchari:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of percentage of funds allocated particularly for Paralympic sports under Khelo India Scheme during the last five years, year-wise;

(b) whether the Government has formulated any plan to address the shortcomings in coaching and infrastructure meant for differently abled athletes;

(c) if so, the status of implementation of said schemes in Haryana, districtwise;

(d) whether there is any plan to establish more dedicated Paralympic training centres, particularly in under-represented areas of Haryana; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) Funds are allocated scheme-wise and not discipline-wise in this Ministry. Details of funds allocated under the Khelo India Scheme, including for para sports, during the last five years are as under:

		(in ₹ crore)	
S. No.	Financial Year	Funds allocated	
1	2019-20	578.00	
2	2020-21	328.77	
3	2021-22	869.00	
4	2022-23	600.00	
5	2023-24	880.00	

(b) The Government has implemented several initiatives to bridge gaps in coaching and infrastructure for athletes with disabilities. These include financial assistance through the Scheme of Financial Assistance to National Sports Federations (NSFs), which supports all aspects of training for athletes with disabilities, such as access to advanced infrastructure, nutritious food, sports equipment, lodging, travel, expert coaching, medical and scientific support, and sports kits. It also provides funding for training abroad and participation in international competitions. Additionally, the **Target Olympic Podium Scheme (TOPS) identifies and financially supports** talented athletes with disabilities, offering resources like equipment, coaching, and allowances based on performance evaluations. The Government also supports the participation of athletes with disabilities in global events such as the Special Olympics, Deaflympics, and other international para-sport competitions. Further, the Sports Authority of India (SAI), operating under the auspices of this Ministry, has instituted a Para Centre within its National Centre of Excellence (NCOE) Scheme at SAI Regional Centre, Gandhinagar. This centre is actively engaged in training and athletes in Athletics, Swimming, Powerlifting, Table Tennis. Additionally, all sports facilities are mandated to adhere to the guidelines outlined in "Accessible Sports Complex and Residential Facilities for Sports Persons with Disabilities," ensuring the comfort and accessibility of facilities for athletes with disabilities.

(c) Under the Khelo India Scheme, 11 sports infrastructure projects have been sanctioned in the State of Haryana. Details of the same are available domain the dashboard of the Ministry in public on at https://mdsd.kheloindia.gov.in. There are 21 Khelo India Centres (KICs), 1 Khelo India State Centre of Excellence (KISCE), and 20 Khelo India Accredited Academy (KIAA) in the State of Haryana and 486 Khelo India Athletes (KIAs) have been identified for training. Details of the same are available in public domain on the dashboard of the Ministry at https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers. The State of Haryana has also hosted Khelo India Youth Games 2021.

(d) There is no such proposal under consideration in this Ministry.

(e) Does not arise.
